## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 87/(MAH)/2015/(T.P.) CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.08.2016

NAME OF THE PARTIES:

M/s. Cotonificio Honegger S.p.a.

through Board of Receivers

V/s.

M/s. Raymond Luxury Cottons Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNA	TURE
	U.K. Chaudhary	Sr. Adv.		
2. Mon 5	Sanjeer Kr. Shaver	na Adv.	For the Petitioner	Abhishel
3. Mr.	Abhishek Swaros	Adv. >	Petitioner	Was a series of the series of
	Himanehu Vij	Adv		
5. Mr.	Mehul Shah.	Adv.		
A	ANUJ BERRY,  ANUJ BHASHE,  GAUKAN DUGAR,		OGN 73	

## CP. No. 87/397-398/NCLT/MB/MAH/2015

The Petitioner having sought time for final hearing, this Bench hereby directs Petitioner side to argue their case on 08.09.2016, the Respondent side is directed to argue on 09.09.2016.

List this matter on  $8^{\text{th}}$  September &  $9^{\text{th}}$  September, 2016 for final hearing.

sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)

sd/-

V. NALLASENAPATHY Member (Technical)

Dated: 23rd August, 2016.

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